

recting the reply. [Placed in Library. See No. LT-3033/81]:

REPORT OF THE COMPTROLLER AND AUDITOR GENERAL OF INDIA FOR 1981.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1981—Union Government (Commercial) Part II—Tungabhadra Steel Products Limited, under article 151 (1) of the Constitution. [Placed in Library. See No. LT-3034/81]:

12.08 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 7th December, 1981 agreed without, any amendment to the Anti-Apartheid (United Nations Convention) Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 31st August, 1981.”

12.08 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED RALLIES AND DEMONSTRATIONS AT THE BOAT CLUB RE: COMPENSATION FOR ACQUISITION OF LAND BY DDA

श्री राम स्वर्ण राम (गजा) :  
अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की और निर्माण और आवास मंत्री का ध्यान

दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“दिल्ली विकास प्राधिकरण द्वारा कुछ किसानों की भूमि का अधिग्रहण किये जाने और उन्हें कम दर पर मुआवजा दिये जाने के विरोध में बोट क्लब, नई दिल्ली पर 30 नवम्बर, 1981 को उन किसानों द्वारा की गई रैलियों और प्रदर्शनों के समाचार।”

THE MINISTER FOR WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): Mr. Speaker, Sir, the villages in Badli area are among the 68,000 acres of land notified for acquisition under the Scheme of Large Scale Acquisition, Development and Disposal of land in Delhi for implementing the provisions of the Master Plan. The lands of Delhi villages are being acquired for the planned development of Delhi so as to meet the demands of the growing population in the capital city.

(Interruptions)

MR. SPEAKER: Order please. A serious matter is being discussed.

SHRI BHISHMA NARAIN SINGH: Under the Master Plan, which was prepared in the late Fifties and which came into effect from the 1st September, 1962, the Urbanizable area upto 1981 cover about 1,10,000 acres. The area was expected to accommodate a population of about 45 lakhs by the year 1981, which figure was subsequently revised to about 53 lakhs by adopting higher density criteria. According to the census of India 1981, the present population of Delhi is estimated to be 62 lakhs, which includes an urban population of about 57.5 lakhs. As per the population projection worked out by the Delhi

[Shri Bhishma Narain Singh] Development Authority, the urban population of Delhi is likely to be of the order of 122 lakhs in the year 2001.

With Delhi's population growing at a fast rate, it is incumbent on the Government to find ways and means of providing proper shelter and services for the increasing population.

The Delhi Development Authority last year launched the Rohini Scheme for the development and provision of plots/flats and services mainly to the weaker sections of the society. The Scheme would cater for a population of about 8.5 lakhs by providing....

12.09 hrs.

DEATH OF SHRI KARTIK ORAON, MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS.

MR. SPEAKER: Hon. Members, I have just received the information from the Deputy Minister, Mr. Mallikarjun, who has just come straight from the hospital, that Mr. Kartik Oraon, an hon. Member and Minister of State here, has expired due to heart attack. I am very sad. I am sure the House will join me in conveying our condolences to the members of the bereaved family.

The House may stand in silence for a short while as a mark of respect.

*The Members then stood in silence for a short while.*

MR. SPEAKER: The House stands adjourned till 11 a.m. tomorrow.

12.14 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday December 9, 1981/Agrahayana 18, 1903 (Saka).*